

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT**

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 05TH DAY OF MAY 2020 / 15TH VAISAKHA, 1942

BA TMP.NO.242 OF 2020

**(Crime No. 1992/2018 of Perookada Police Station,
Thiruvananthapuram)**

Petitioner/2nd Accused:

Sunny Joseph @ Sunny Mathew,
aged 41 years, S/o. Mathew, Poovatholikuzhi House,
Mammattikanam Desom,
Udambanchola, Rajakkad, Idukki District.

By Adv. Biju C. Abraham

Respondent/State:

1. State of Kerala represented by Public Prosecutor,
High Court of Kerala, Ernakulam.
2. The Sub Inspector of Police, Peroorkada Police Station,
Thiruvananthapuram District.

BY P.P.SRI.AJITH MURALI & SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.TMP.No.242 of 2020

Dated this the 5th day of May, 2020

O R D E R

This bail application is dismissed granting liberty to the petitioner to approach the lower court if he is advised so.

Sd/-
P.V.KUNHIKRISHNAN
JUDGE

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